

workshop, testing, tool room and product-cum-process development facilities, (iii) marketing support through price and purchase preference and through National Small Industries Corporation and State Small Industries Development Corporation, (iv) infrastructural support by the State Governments through developed industrial plots, sheds, etc., (v) financial and equity support through financial institutions. Action taken by the Reserve Bank of India on Nayak Committee recommendations relate to modified definition of sick SSI units, reduced rate of interest for rehabilitation, prompt viability studies/ nursing programmes of identified sick units, setting up of cells at important regional centres and Head Office to deal with sick industrial units and provision of expert staff, including technical personnel to look into technical aspects. RBI is advising its officers from time to time to activate State Level Inter Institutional Committee. For large and medium units Board for Industrial and Financial Reconstruction has been created for dealing with sick units.

Handing over of Studios to Lalit Kala Akademi

76. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA has handed over newly built studios to Lalit Kala Akademi;

(b) if not, the reasons therefor; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Against the total expenditure of Rs. 42 lakhs, Lalit Kala Akademi has released only Rs. 27 lakhs. Unless the balance amount of Rs. 15 lakhs is released by Lalit Kala Akademi, it is not possible for DDA to complete the work.

(c) The matter has been discussed by the DDA authorities with the Lalit Kala Akademi for the release of balance amount. But the balance amount has not yet been released by Lalit Kala Akademi so far.

Companies Data

77. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to sell companies data to multinationals;

(b) if so, the details thereof; and

(c) the guidelines laid by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir. The Department has not formulated any plan to sell the data in respect of the companies registered in India to multinationals.

(b) and (c) Do not arise.

Joint Ventures by Bangladesh

78. DR. VASANT NIWRUTTI PAWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Bangladesh has shown interest in setting up joint ventures in the country;

(b) if so, the details thereof; and

(c) the sectors in which these joint ventures are proposed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No proposal for setting up joint venture in India with investment from Bangladesh has been received.

(b) and (c) Does not arise.

Non-Conventional Energy Centres

79. SHRI RAM NIHOR RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government received proposals to set up non-conventional energy centres at Mirzapur and Sonbhadra districts of U.P.;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir. Government has not received any proposal to set up Non-Conventional Energy Centres at Mirzapur & Sonbhadra districts of U.P.

(b) and (c) Does not arise.

Production of Jonga Jeeps by Defence Vehicle Factory, Jabalpur

80. SHRI DHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Defence Vehicle Factory, Jabalpur has finalised its plan to launch a vehicle for sale in the civil market;

(b) if so, the details thereof;

(c) the estimated production capacity of Jonga Jeeps per year; and

(d) the time by which the new models of the Jeeps are likely to come in the civil markets?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) Vehicle Factory, Jabalpur (VFJ), so as to utilise its spareable capacity, has finalised its plan to launch a modified dieselised version of Jonga for civil market. The vehicle has been re-engineered in three models of 10/11/12 seats. The vehicle, conforming to military standards, is not only sturdy but also has high fuel efficiency of 16 kms per litre (under test conditions) and a